

DIVISION BENCH

O-112

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/73(KB)2021

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st August, 2021, 10:30 A.M

Name of the Company	SURANA MERCANTILES PVT. LTD. Vs. SUGAM GRIHA NIRMAAN LTD.		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Ms. Meenakshi Manot, Advocate

] For the Financial Creditor

Mr. Indradeep Basu, Advocate

] For the Corporate Debtor

Mr. Rabindra Kumar Mitra, Advocate

]

ORDER

Ld. Counsel on both sides present.

Ld. Counsel appearing for the Financial Creditor submits that the matter has been settled out of court. Recording her submission **CP(IB) No. 73/KB/2021** is **dismissed as withdrawn**.

File be consigned to the record.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

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